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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 189/16	TP 77/17	Hearing	433(e)	Software One India Pvt. Ltd. Vs IIHT Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	JOSITA JURIS 9663633744	Software One India Pvt Ltd (PETITIONER)	
	Sandeep Hegde 8971784550	IIHT Cloud Solutions Pvt. Ltd.	

Counsel for petitioner is present. He reported that he has complied the provisions of I&B Code by filing Form No.5. Registry to check and put up. Counsel for respondents is present. Shri Sandeep Hegde filed vakalat for Respondent. Counsel for petitioner is directed to serve a copy on the respondent counsel and that time granted for filing objections.

List it on 11.07.2017.


MEMBER (J)


MEMBER (T)